

Supply of low graded drinking water

†2334. SHRIMATI KANAK LATA SINGH:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that the Central Consumer Protection Council (CCPC) has discussed the bad quality of drinking water being supplied in Delhi and expressed its anguish over it; and

(b) the steps taken by CCPC to maintain the quality of low graded drinking water so that consumers get good quality drinking water, the details thereof?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN): (a) and (b) In its 30th meeting held on 19th April, 2016 the Central Consumer Protection Council expressed concern about the quality of drinking water and observed that potable water should be made available to all. The Council recommended that the Food Safety Standards Authority of India (FSSAI) may be asked to develop and adopt standards for piped drinking water.

Storage of foodgrains

2335. SHRI RAMDAS ATHAWALE: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government has reviewed the requirement of storage of foodgrains in the country; and

(b) if so, the details thereof?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN): (a) and (b) Yes Sir. The maximum requirement of storage capacity for Central Pool stocks in the country has been assessed to be around 600 lakh MT on the basis of stock levels during peak procurement season. The stock level of Central Pool foodgrains in 2015 ranged from a minimum of 343.15 lakh MT as on 01.04.2015 to a maximum of 568.34 lakh MT as on 01.06.2015. As on 01.04.2016, Food Corporation of India (FCI) and State agencies together have a total storage capacity of 814.84 Lakh MT

†Original notice of the question was received in Hindi.